

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 4398 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

06/Dated: 24th June, 2020

Heard learned counsel for the parties through V.C.

2. As prayed for, put up this case on 10th July, 2020, by way of last chance.

Amardeep/

(Deepak Roshan, J.)